

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2289**  
TO BE ANSWERED ON 12.12.2025

**CENTRALLY SPONSORED PROGRAMMES**

2289. SHRI N K PREMACHANDRAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has initiated any action to resolve the issues regarding implementation of various centrally sponsored programmes in Kerala, if so, the details of action taken thereon;
- (b) whether the Union Government has released the central share of Integrated Child Development (ICDS), Anganwadi services, Poshan Abhiyan, Mission Vatsalya, Mission Shakti, Beti Bhavai, Beti Padhao, Pradhan Mantri Matru Vandana Yojana (PMMVY) to Government of Kerala;
- (c) if so, the details of funds released to the State as central share during the last five years and the current financial year till date;
- (d) whether the Union Government proposes to increase the central share considering the financial crisis of the State, if so, the details thereof; and
- (e) whether the Union Government proposes to allow the State Government to borrow money from external agency for funding the State scheme, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

**(a) to (e):** For better implementation and efficient monitoring, various schemes implemented by the Ministry of Women & Child Development (MoWCD) all over the country, including in Kerala, have been clubbed into three Umbrella Missions, viz. (1) Mission Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. All the centrally sponsored schemes under the aforesaid Missions of the Ministry are being implemented in Kerala. The details of funds released to State Government of Kerala under the various schemes under three missions of the Ministry during the last five years and the current financial year are at **Annexure**. There is no

proposal to increase the central share in the centrally sponsored schemes implemented by the Ministry of Women and Child Development.

The State Governments already access loans from multilateral and bilateral lending agencies through well-established processes. These borrowings support a range of development activities identified by the States, which are implemented under their own control, supervision, and administrative arrangements.

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**Annexure**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA  
UNSTARRED QUESTION NO.2289 TO BE ANSWERED ON 12.12.2025**

**DETAILS OF GRANTS RELEASED TO STATE GOVERNMENT OF KERALA  
UNDER THE SCHEMES OF THE MINISTRY DURING THE LAST FIVE YEARS  
AND THE CURRENT FINANCIAL YEAR**

**(Rs. in crores)**

Sl. N o.	Fina ncial Year	Mission Sa ksham Ang anwadi & P oshan 2.0	Missio n Vats alya	Mission Shakti							
				One S top Ce ntre	Wome n Help line	Beti Ba chao B eti Pad hao	Shakt i Sada n	Sakhi Niwas	Pradhan Mantri Ma tru Vanda na Yojana	Palna	National H ub for Emp owerment of women
1.	2020-21 to 2024-25	1927.62	64.58	10.16	2.63	5.03	5.86	8.08	183.68	5.19	2.73
2.	2025-26	98.77 (as on 30.11.2025)	13.23 (as on 05.12.2025)	1.24 (Mother Sanct ion)	0.26 (Mother Sancti on)	1.65 (Mother Sanctio n)	0.03 (as on 09.12.2025)	0.75 (as on 10.12.2025)	52.47 (as o n 07.12.2025)	0.46 (as on 08.12.2025)	1.52 (as on 24.11.2025)

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